

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3866
ANSWERED ON:20.03.2013
TECHNICAL AND NON TECHNICAL INSTITUTES
Rana Shri Jagdish Singh

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the norms/criteria adopted by the Government for selection of backward and rural areas for establishing educational institutions;
- (b) whether the Government proposes to open some technical and non-technical educational institutions for poor families in the backward and rural areas in the country; and
- (c) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. Shashi Tharoor)

(a) The All India Council for Technical Education (AICTE) grants approval for the setting up of new technical institutions by Societies/Trusts/Companies registered under section 25 of the Companies Act, 1956/ Central Government/State Government under the provision of Clause 10(k) of AICTE Act, 1987. However, under the scheme of "Sub-Mission on Polytechnics under coordinated action for Skill Development", the Ministry provides one-time financial assistance of `12.30 crore per polytechnic to the State Governments for setting up of new Polytechnics in unserved/underserved districts of the country subject to the respective State/UT Governments providing free of cost land, meeting 100% recurring expenditure and also non-recurring expenditure beyond `12.30 crore, if any.

(b) & (c) No, Madam. However, the AICTE has introduced a policy of Tuition Fee Waiver (TFW) Scheme for sons & daughters of parents having annual income of less than Rs. 4.5 lakhs from all sources, which is mandatory for all AICTE - approved technical institutions offering Bachelor Programme, Diploma, Post Diploma Programmes. As per norms, 5% of the sanctioned intake per course is supernumerary in nature and is available for these admissions.